

केन्द्रीय सूचना आयोग  
Central Information Commission  
बाबा गंगनाथ मार्ग / Baba Gangnath Marg  
मुनिरका / Munirka, नई दिल्ली/ 110067-New Delhi 110067

**File No. 5/2/2013/CIC/Admn**

**Dated, the 12thFebruary, 2018**

**Order**

**Subject:- Post retirement benefits in respect of retired Chief Information Commissioners/Information Commissioners– facility of Domestic Help – regarding**

In terms of notification No.I/Domestic Help/2016/SCA(J) dated 24.11.2016 issued by the Supreme Court of India where the former Chief Justice and former Judges of the Supreme Court have been provided with the facility of Domestic Help and the procedures for administering such facility, the Election Commission of India have adopted the aforementioned Notification of the Supreme Court mutatis mutandis for providing the facility of Domestic Help to former Chief Election Commissioners and former Election Commissioners vide Election Commission of India's O.M. No.193/1/2017(I) dated 05.07.2017.

2. Section 13(5) of the RTI Act, regarding term of office and conditions of service are mentioned as under:-

(5) The salaries and allowances payable to and other terms and conditions of service of:-

- a) the Chief Information Commissioner shall be the same as that of the Chief Election Commissioner;
- b) an Information Commissioner shall be the same as that of an Election Commissioner:

Accordingly, The Central Information Commission has decided to extend the facility of Domestic Help to retired Chief Information Commissioners/Information Commissioners of the Commission as has been extended to retired Chief Election Commissioners/Election Commissioners by the Election Commission of India.

Sd/-

(S. P. Beck)  
Joint Secretary (Admn)  
Central Information Commission

Copy to:

1. PPS to CIC.
2. PPS to ICs.
3. All former CICs/ICs
4. PS to Secretary.

5. PS to Addl. Secretary.
6. PS to Registrar (Consultant).
7. JS (Admn)/JS (MR)/JS (Law)/JS (P&B)
8. All Deputy Secretaries/Dy. Registrars/Designated officers
9. PAO, Old JNU Campus, CIC, New Delhi.
10. Under Secretary (IR), DoPT, North Block, New Delhi
11. RTI Cell/CR-I/CR-II/Dak Section/Library/DDO/Legal Cell/Record Room/Cash Section
12. Guard File.

केन्द्रीय सूचना आयोग  
Central Information Commission  
बाबा गंगनाथ मार्ग / Baba Gangnath Marg  
मुनिरका / Munirka, नई दिल्ली/ 110067-New Delhi 110067

**File No. 5/2/2013/CIC/Admn**

**Dated, the 12th February, 2018**

**OFFICE MEMORANDUM**

**Subject:- Post retirement benefits in respect of retired Chief Information Commissioners/Information Commissioners - facility of Domestic Help – regarding.**

The commission has adopted the Election Commission of India O.M. No.193/1/2017(I) dated 05.07.2017 for extending the facility of Domestic Help to retired Chief Information Commissioners/Information Commissioners of Central Information Commission vide Order No. 5/2/2013/CIC/Admn dated 12.02.2018.

2. In line with the Office Memorandum no. 193/1/2017(I) dated-05.07.2017 of Election Commission of India, following shall be the procedure for engagement of Domestic Help for retired Chief Information Commissioners/Information Commissioners:-

- I. A retired Chief Information Commissioners/Information Commissioners shall be entitled to avail the services of Domestic Help, if no facility of a Domestic Help is attached to the Officer or post to which the retired Chief Information Commissioners/Information Commissioners is appointed after retirement.
- II. Retired Chief Information Commissioners/Information Commissioners would at his/her discretion be entitled to select a person to be engaged as Domestic Help on contractual basis, and who will be available until the retired Chief Information Commissioners/Information Commissioners are entitled to the benefit of this facility, subject to the certification by the retired Chief Information Commissioners/Information Commissioners about the satisfactory performance of the Domestic Help.

**Reimbursement**

- III. Upon engagement, the monthly remuneration payable to the Domestic Help shall be reimbursed by the Central Information Commission to the retired Chief Information Commissioners/Information Commissioners at the end of every month.

### Wages

- IV. The wages to be reimbursed by the Central Information Commission to the retired Chief Information Commissioners/Information Commissioners for engagement of a Domestic Help shall be equivalent to the minimum wages payable to a Multi Tasking Staff presently working in the commission.
- V. The retired Chief Information Commissioners/Information Commissioners may engage the services of one or more Domestic Help but the Central Information Commission shall pay wages equivalent only to what is payable for one Domestic Help at the rate as mentioned in point (IV) above.
- VI. The Domestic Help engaged by a retired Chief Information Commissioners/Information Commissioners shall continue to remain on a contractual basis so long as he or she renders satisfactory service which is to be certified by the retired Chief Information Commissioners/Information Commissioners.

### Spouses

- VII. The facility of Domestic Help being extended under the aforesaid provisions to a retired Chief Information Commissioners/Information Commissioners, shall be provided on the same terms & conditions to the surviving Spouse of a former Chief Information Commissioners/Information Commissioners, during the life time of the Spouse.

Sd/-

(S. P. Beck)  
Joint Secretary (Admn)  
Central Information Commission

Copy to:

1. PPS to CIC.
2. PPS to ICs.
3. All former CICs/ICs
4. PS to Secretary.
5. PS to Addl. Secretary.
6. PS to Registrar (Consultant).
7. JS (Admn)/JS (MR)/JS (Law)/JS (P&B)
8. All Deputy Secretaries/Dy. Registrars/Designated officers
9. PAO, Old JNU Campus, CIC, New Delhi.
10. Under Secretary (IR), DoPT, North Block, New Delhi
11. RTI Cell/CR-I/CR-II/Dak Section/Library/DDO/Legal Cell/Record Room/Cash Section
12. Guard File.

To

The Secretary,  
Central Information Commission

I have engaged Mr./Ms. \_\_\_\_\_ as  
Domestic Help on contractual basis with me w.e.f. \_\_\_\_\_ in pursuance  
of Central Information Commission's O.M. No. 5/2/2013/CIC/Admn dated 12.02.2018.

His/Her details are as under:-

Name	
Father's Name	
Date of Birth (Proof Attached)	
Category	
Nationality	
Educational Qualification (Proof Attached)	
Residential Address (Proof attached such as copy of <b><u>AADHAR or Voter I-Card or Driving License or Passport or any other legally accepted document for address proof</u></b> )	

I would claim reimbursement for him/her on monthly basis. It is also stated that I  
am not availing Domestic Help from other department. Further, modalities, if any, may  
be intimated to the undersigned.

\_\_\_\_\_  
Retd. Chief Information Commissioner/Information Commissioner

**CERTIFICATE**

(Notification No. \_\_\_\_\_ )

Certified that I have incurred an expenditure of Rs. \_\_\_\_\_/-  
(Rupees \_\_\_\_\_) towards the service rendered for Domestic Help for  
the period w.e.f. \_\_\_\_\_ to \_\_\_\_\_

Signature \_\_\_\_\_

Name \_\_\_\_\_

Former Chief Information Commissioner/Information Commissioner

**RECEIPT**

Received a sum of Rs. \_\_\_\_\_/- (Rupees \_\_\_\_\_) from pay and  
Accounts Officer, Central Information Commission as reimbursement on account of payments of  
domestic help charges for the period w.e.f. \_\_\_\_\_ to \_\_\_\_\_

Affix Re.1/- Revenue Stamp
-------------------------------------

Signature \_\_\_\_\_

Name \_\_\_\_\_

Former Chief Information Commissioner/Information Commissioner